

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

No.75 /UHC/Admin. A (Recruitment Cell)/2022; Dated:26 March, 2022.

In compliance of directions issued by Hon'ble the Supreme Court of India in Civil Appeal No. 1867 of 2006, "Malik Mazhar Sultan and Another Vs. U.P. Public Service Commission and Others", the High Court of Uttarakhand, Nainital has determined following vacancies (including vacancies likely to occur within one year) for Higher Judicial Service Cadre (source wise), Civil Judge (Senior Division) Cadre and Civil Judge (Junior Division) Cadre for the Year 2022:-

Recruitment/ Selection Year 2022

SR. No.	Cadre of Judicial Service in the State	Existing Vacancies	Future Vacancies for the Year 2022 (due to retirement or Promotion)	Vacancies Notified (including Future vacancies)
1.	H.J.S. 65% by Promotion from the Cadre of Civil Judge (Senior Division) on the principle of merit-cum-seniority)	0	02	02
2.	H.J.S. (10% by Promotion from the Cadre of Civil Judge (Senior Division) through Limited Competitive Examination)	0	0	Nil
3.	H.J.S. (25% Direct Recruitment (from Bar)	02	0	02
4.	Civil Judge (Senior Division) by Promotion from the Cadre of Civil Judge (Junior Division)	12*	0	Nil
5.	Civil Judge (Junior Division) Direct Recruitment	13	11#	11#

*Out of 12 vacancies in the Civil Judge (Senior Division) Cadre, only 11 posts are available to be filled by promotion due to the administrative reasons.

#The 11 posts in Civil Judge (Junior Division) Cadre will be available as future vacancies of the year 2022, as soon as the vacancies of even number in Civil Judge (Senior Division) Cadre are filled by promotions.

Process of filling 13 existing vacancies in the cadre of Civil Judge (Junior Division) is underway at the level of Uttarakhand Public Service Commission, Haridwar.

By Order of the Hon'ble Court

**Sd/-
(Dhananjay Chaturvedi)
Registrar General
High Court of Uttarakhand
Nainital**